

(b) whether the Committee has made any recommendations in the matter and if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE): (a) Yes, Sir.

(b) A summary of important recommendations of the Expert Committee is attached. [See Appendix LXXXVII, Annexure No. 40.]

नई दिल्ली नगरपालिका क्षेत्र में डेरियां

783. श्री सुरज प्रसाद : क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) नई दिल्ली नगर पालिका क्षेत्र में कुल कितनी, डेरियां स्थित हैं ;

(ख) क्या यह सच है कि नई दिल्ली नगर पालिका ने दुधारु पशु रखने वाले व्यक्तियों को तरजीह न देकर ठेकेदारों को कुछ डेरी आवंटित कर दी है ; और

(ग) यदि हाँ, तो उसके कारण क्या हैं?

**Dairies in New Delhi Municipal Committee area**

783. SHRI SURAJ PRASAD; Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the number of dairies located in the New Delhi Municipal Committee area;

(b) whether it is a fact that the New Delhi Municipal Committee has allotted some dairies to contractors in preference to persons maintaining milch animals; and

(c) if so, the reasons therefor?]

**निर्माण और आवास मंत्रालय में राज्य मंत्री (श्री ओम् मेहता) :** (क) नई दिल्ली नगरपालिका की केवल आठ नगरपालिका पशु-शालाएं डेरियां हैं। इनके अलावा, नई दिल्ली नगरपालिका क्षेत्र में बहुत-सी अनधिकृत डेरियां भी हैं।

(ख) तथा (ग) नगरपालिका पशु-शालाओं (डेरियों) का आवंटन विभिन्न ठेकेदारों को किया

गया था जिनमें एक सहकारी समिति भी शामिल है। सम्बन्धित आवंटियों को इस बात की इजाजत है कि वे पशुशालाओं में बने स्टालों का आवंटन ऐसे व्यक्तियों को उनके वास्तविक प्रयोग के लिए करें जिनके पास भैंसें तथा गौएं आदि हैं। ऐसा बहुत पहले से किया जा रहा है।

[THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): (a) There are only eight Municipal Cattle Byres (Dairies) belonging to the ND.M.C. Apart from these there are also many unauthorised dairies in N.D.M.C. area.

(b) and (c) The Municipal Cattle Byres (Dairies) were allotted to different contractors including one Co-operative Society with permission to the respective allottees to allot stalls provided therein to individual persons having she-buffaloes and cows etc. for their bona fide use. This is a time old practice].

**Artificial Scarcity of Foodgrains in Udaipur Division**

784. SHRIMATI LAKSHMI KUMARI CHUNDAWAT: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that Rajasthan Chief Minister has recently blamed the Food Corporation of India for creating artificial scarcity of foodgrains in Udaipur division of Rajasthan; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE): (a) and (b) The information is being collected from the State Government and will be placed on the Table of the Sabha.

**Kerala Government Property in Delhi**

7SS. SHRI G. GOPINATHAN NAIR: Will the Minister of WORKS AND HOUSING be pleased to refer to the answer to Starred Question 484 given in the Rajya Sabha on 11th August, 1971 and to state:

(a) whether the portion of the plot in Delhi belonging to Kerala Government

] English translation.

and in possession of the Delhi Police has since Government will take necessary decision after been vacated by the Police and handed over to the comments of the Council are received. Kerala Government; and

(b) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): (a) No.

(b) It has not yet been possible to find alternative accommodation/land for the Security Police.

#### **Incidence of Rabies in the Country**

786. SHRI M. S. ABDUL KHADER: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether there has been an alarming increase in the incidence of rabies in the country in recent years;

(b) if so, whether Government have conducted any survey in this regard; and

(c) what are the details of the measures proposed for the control of rabies?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISKU): (a) Jo (c) The information is being collected and will be laid on the Table of the Sabha.

#### **Recommendations of Indian Council of Social Science Research**

787. SHRI M. S. ABDUL KHADER: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether the review Committee appointed by the Indian Council of Social Science Research under the Chairmanship of Dr. Malcolm Adisashiah has submitted its report;

(b) if so, what are its findings; and

(c) what is Government's reaction thereof?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) Yes, Sir.

(b) A statement is attached.

(c) The Report is under study by the Indian Council of Social Science Research, j

#### **Statement**

Some highlights of the recommendations of the Indian Council of Social Science Research Review Committee are as follows:—

1. The Council and its various Committees should be more broad-based so as to give proper representation to the different social science disciplines as well as the regions of the Country, and to younger social scientists.

2. The Indian Council of Social Science Research should give more importance to its promotional role than the responsive role with which it has so far been primarily concerned. The Council's sponsored activities hereafter, while ensuring the inner growth of the disciplines, should bear more on social relevance, with particular relevance to the Fifth Plan objectives. The Council should move more in the direction of multi-disciplinary and inter-disciplinary problem-oriented research. Joint committees should be established between the Indian Council of Social Science Research and CSIR, ICAR, ICMR and other such research agencies. Agreements between the Council and these bodies have been negotiated by the Committee and are included in its recommendations.

3. The Council's promotional role should be geared to twelve inter-disciplinary research programmes of relevance and significance to national problems which have been selected. They include poverty, unemployment, regional disparities and area planning, urbanisation, social change, social unrest and violence, student unrest, scheduled castes and tribes, public policy, the process of development, national integration and area study of South and South-East Asia. Programme Committee should be constituted to promote research in these priority areas as well as in the disciplinary themes recommended.

4. The Council should provide project grants to individual scientists, prog-